GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

RAJYA SABHA UNSTARRED QUESTION NO. 3261

TO BE ANSWERED ON THE 29TH MARCH, 2023/ CHAITRA 8, 1945 (SAKA)

UNDERTRIAL PRISONERS

3261 DR. AMEE YAJNIK: SHRI SYED NASIR HUSSAIN:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the total number of undertrial prisoners during last five years, year-wise;
- (b) the proportion of General, OBC, SC and ST communities among the population of the jail under consideration during last five years, year-wise;
- (c) the total number of custodial deaths of undertrial prisoners during last five years, year-wise; and
- (d) what is the ratio of General, OBC, SC and ST communities among undertrial prisoners who died in custody during last five years?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY KUMAR MISHRA)

(a): The National Crime Records Bureau compiles prison statistics reported to it by the States and Union Territories and publishes the same in its annual publication "Prison Statistics India". The latest published report is of the year 2021. The total number of undertrial prisoners lodged in the jails of the country as on 31st December of 2017, 2018, 2019, 2020 and 2021 are as follows:

Year	Number of undertrial prisoners
2017	308718
2018	324141
2019	332916
2020	371848
2021	427165

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(b): Caste-wise number of undertrial prisoners lodged in the jails of the country as on 31st December of 2017, 2018, 2019, 2020 and 2021 are as follows:

Year	Scheduled Caste	Scheduled Tribe	Other Backward	Others
			Classes	
2017	61744	33390	97113	116471
2018	67218	35226	107755	87044
2019	69638	35222	114152	86347
2020	77716	39031	127736	101194
2021	90037	42211	151287	111878

Note: Maharashtra has not provided the caste-wise break up of prisoners during 2018-2021.

(c) & (d): Specific information in this regard is not available centrally.
